

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No. 250/9//HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Private Limited
NAME OF THE PETITIONER(S)	Betul Oil Limited
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Private Limited
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOHINI	Adlv	PRANAY SORUNICO YAMOO. 1M 9718886832	Ry.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Sl. No. 12

Date of hearing: 17.11.2017 CP (IB) No.250/9/HDB/2017

Venkateshwara Hatcheries Private Limited

ORDER

Heard Shri. Pranay Sohini, learned counsel for the petitioner. The learned counsel for the petitioner submit that there is a special civil suit no. 35/2015 before the court of the Hon'ble Senior Division Judge, Solapur for same cause of action and it is at the stage of taking evidence. In the meanwhile the petitioner is directed to issue notice to take the respondents.

Post the case for admission on 28.11.2017.

Member (Technical)

Member (Judicial)